

HIGH COURT OF DELHI : NEW DELHI

No. 1550/Estt./E-1/DHC
Date: 11.11.2022

ORDER

Hon'ble the Chief Justice of this Court has been pleased to repatriate Mr. Yashdeep Chahal, an Officer of Delhi Judicial Service, presently posted as Additional Coordinator, Delhi International Arbitration Centre, on deputation basis, to his parent cadre with immediate effect. Further, Mr. Yashdeep Chahal is directed to join at Patiala House Courts.

BY ORDER


Sd/-
(Ravinder Dudeja)
Registrar General

Endst. No. 19781-93/Estt./E1/DHC

Date: 11.11.2022

Copy forwarded to:-

- 1 The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi.
- 2 The Principal District & Sessions Judge (HQ), Central District, Tis Hazari Courts, Delhi.
- 3 The Principal District & Sessions Judge (HQ), New Delhi District, Patiala House Courts, Delhi.
- 4 Registrar-cum-Secretary to Hon'ble the Chief Justice.
- 5 All Registrars/OSDs/Co-ordinator (DIAC).
- 6 All Joint Registrars/Deputy Registrars.
- 7 Joint Registrar-cum-P.A. to Registrar General.
- 8 Private Secretary to Hon'ble Judges.
- 9 The Pay & Accounts Officer No.XXI, Delhi High Court.
- 10 P.A. to Registrar (IT) with the request to upload the order (i) on the intranet of this Court and (ii) on the website of this Court under Chapter 5 of RTI disclosure.
- 11 Officer concerned.
- 12 To be placed in the personal file of the officers concerned.
- 13 Guard File.


(Sindhukrishnakumar)
Deputy Registrar (Estt.-I)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (2)/2022/ 84747 - 782

Dated, Delhi the 11 NOV 2022

Sub:- Repatriation of Sh. Yashdeep Chahal, a member of Delhi Judicial Service, to his parent cadre.

Copy forwarded for information and necessary action to :-

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. A.O.J / A.O J, Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', ACR Cell & Vulnerable Witness Deposition Complex(VWDC), Central District, Tis Hazari Court, Delhi.
4. The PRO, Tis Hazari Courts, New Delhi.
5. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
6. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.


(Kaveri Baweja)

District Judge (Commercial Court)-07
Officer In-charge Judicial Branch (Central)
For Principal District & Sessions Judge(HQs),
Delhi